

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1373/2024**

IN THE MATTER OF:

News Item titled "How sand miners laid road across Yamuna between Delhi and Ghaziabad" appearing in the Times of India dated 30.11.2024

I N D E X

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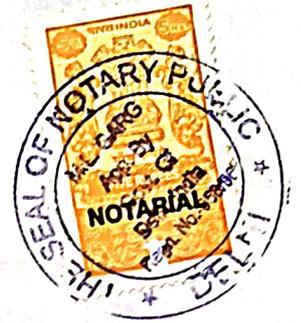
FILED BY:

NEW DELHI
DATED: 21.04.2025


(JYOTI MENDIRATTA)
Advocate for the GNCT of Delhi
H-34, Jangpura Extension
(Lower Ground Floor)
Near INOX EROS Cinema,
New Delhi-110014
Ph: 9811136141
jmalawoffices@gmail.com

IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH NEW DELHI

ORIGINAL APPLICATION NO. 1373/2024



IN THE MATTER OF:

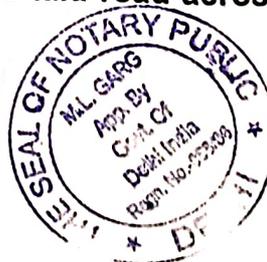
News item titled "How sand miners laid road across Yamuna between Delhi and Ghaziabad" appearing in the Times of India dated 30.11.2024.

DATE OF HEARING: 21.04.2025

SUBMISSION ON BEHALF OF DISTRICT MAGISTRATE (NORTH)
IN COMPLIANCE OF THIS HON'BLE TRIBUNAL ORDER DATED
16.12.2024.

I, Yash Chaudhary, aged about 32 years, S/o Sh. Billu Chaudhary presently posted as District Magistrate (North) Delhi, do hereby solemnly affirm and states on oath as under.

1. I, the above-named deponent, do hereby solemnly affirm and state that I am well conversant with the facts of the present case and am deposing on the basis of office records.
2. That the present matter has been suo-motu registered by this Hon'ble National Green Tribunal, Principal Bench, New Delhi (hereinafter Hon'ble Tribunal) on the basis of the news item titled "How sand miners laid road across Yamuna between



Notary Registrar Entry
Date 21. APR. 2025
No. S.O.

Delhi and Ghaziabad" appearing in the Times of India dated 30.11.2024 regarding the increasing scale of illegal mining in the Yamuna floodplain between Alipur in North Delhi and Panchayara in Ghaziabad.

3. That the above captioned matter was last listed for hearing on 16.12.2024, wherein the Hon'ble Tribunal directed the respondents to file their responses.

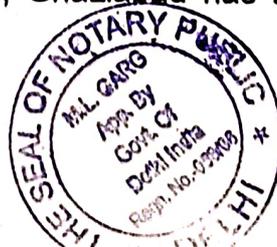
4. In pursuance of the aforesaid direction, the response on behalf of District Magistrate, North Delhi is herein as under:

a. That it is most respectfully submitted that no sand mining activity is permitted along the banks of River Yamuna in the Government of National Capital Territory of Delhi (GNCT of Delhi) in strict adherence to rules and directions of the Hon'ble Tribunal.

b. That this District Administration has always acted proactively on complaints, if any received, and directions have been issued to the concerned police authorities to ensure round the clock patrolling of the area and take strict action as per law in case any violation is reported. (Annexure I)

c. It is also submitted that communication regarding laying of road across Yamuna and illegal sand mining from the District Administration, Ghaziabad has been made with

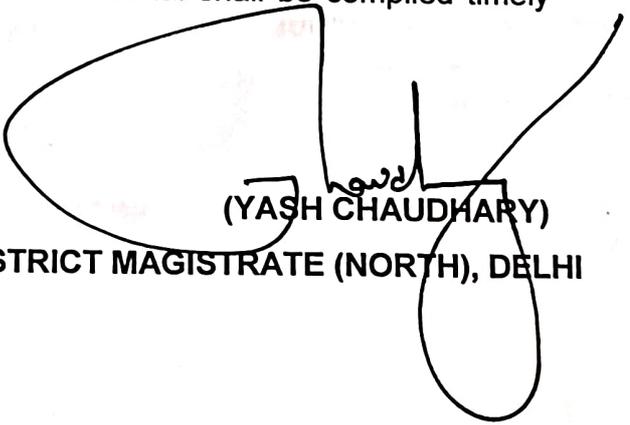
Notary Register Entry
Date 21-Apr-2025
No. 85



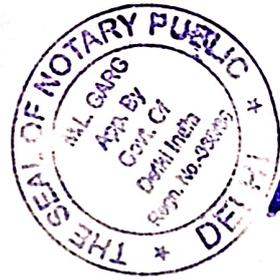
the District Magistrate North-East as per the affidavit filed by the District Magistrate, Ghaziabad and not with District Magistrate North. Further, such averments made in the affidavit filed by the District Magistrate (Ghaziabad, UP) does not pertain to this District.

- d. It is submitted that administration has taken action against violations as reported by the Police Department under relevant provisions of the Environment (Protection) Act, 1986 and penalties have been imposed against such violators. (Annexure-II).
- e. It is also submitted that Police & Irrigation & Flood Control Department have been instructed to keep strict vigil against any illegal mining activity along the banks of river Yamuna and take necessary action as per law.

Based on the above facts, a report/reply is being submitted for kind consideration before this Hon'ble Tribunal. Undersigned assures that the orders/directions passed by this Hon'ble Tribunal shall be complied timely with in toto and spirit.


 (YASH CHAUDHARY)
 DISTRICT MAGISTRATE (NORTH), DELHI

Notary Register Entry
 Date 21 APR 2025
 No. 850



ATTESTED

Notary Public Delhi (India)

21 APR 2025



ANNEXURE- I

GOVERNMENT OF NCT OF DELHI
OFFICE OF THE SUB DIVISIONAL MAGISTRATE (ALIPUR)
D.M. (NORTH) OFFICE COMPLEX, G.T. KARNAL ROAD, DELHI, DELHI-110036

F. No. 275/SDM/AP/090763641/2024/1962-66

Date: 21/03/2024

To,

DCP (Outer North)
Guru Harkishan Marg, Maulana Azad Society,
Pushpanjali Enclave, Pitampura, Delhi, 110034

Sub: - Regarding issues of sand mining in Yamuna flood plains.

Sir,

This is in reference to the above cited subject. This office has received several complaints/reports of repeated illegal sand mining across river bed of Yamuna. For coordinated effort in this matter, please provide details of any PCR call/Registered FIR/Complaint, etc, if any in this matter which District Police would have received since January 2024.

This issue with prior approval of District Magistrate (North).

SUB DIVISIONAL MAGISTRATE
SUB DIVISION (ALIPUR)
DISTRICT NORTH

Copy to:-

1. ACP (Alipur), Police Station Alipur Delhi 110036.
2. SHO (Alipur), Police Station Alipur Delhi 110036.
3. PA to DM (North).
4. Guard File

21/4

subject:- Regarding issues of sand mining in Yumuna flood plains .

Kindly refer to your office letter No. 275/SDM/AP/090763641/2024/1962-66 Dt 21.03.24, on the above noted subject.

In this regard it is submitted that as per report there is only 1 complaint received regarding illegal sand mining between Shank No. 2 to 7 Right Marginal Embankment of river Yumuna in near Kulakpur Village Delhi.

Submitted Please


SHO/ALIPUR

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
 OFFICE OF THE SUB DIVISIONAL MAGISTRATE (ALIPUR)
 D.M. NORTH OFFICE COMPLEX, G.T. KARNAL ROAD, ALIPUR, DELHI
 TEL: 011-27703773, E-MAIL: sdmalipur1@gmail.com

3/2
 DATED: 16/08/24

F.No/SDM/AP/2023/7064-68

To,
 The ACP
 Alipur, Delhi-110036

Sub: Regarding illegal earth excavation/ lifting from river bed in between Shank No. 16 & 17 of Right Marginal Embankment of river Yamuna in near Sungerpur village, Delhi.

Sir,

It has been brought to notice of the undersigned that some persons have deployed pock lane machine for lifting of earth from the river bed in between Shank No. 16 & 17 of Right Marginal Embankment (RME) near Sungerpur village. In this regard, it is stated that this activity is being carried out by the miscreants illegally and may render the nearby area of Shank No 16 & 17 vulnerable to flood waters in the river during the monsoon season.

It is therefore requested, to direct the concerned police authorities to take necessary action regarding illegal earth lifting between Shank No 16 & 17 in River Yamuna. Further may also have requested to deploy police personnel for 24-hour patrolling duty in the aforementioned area to stop illegal earth lifting from the above site

This may be treated as most urgent.

Encl: As Above

F.No/SDM/AP/2023/7064-68
 Copy to:

1. D.M (North) for information.
2. DCP (Outer North), 1st Floor P.S. Samaypur Badli, for information.
3. SHO Alipur for necessary action.
4. Guard file.



AMAN SINGH LOHAN, DANICS)
 SDM (ALIPUR)

DATED: 16/08/24



AMAN SINGH LOHAN, DANICS)
 SDM (ALIPUR)

OFFICE OF THE SUB DIVISIONAL MAGISTRATE (ALIPUR)
D.M. NORTH OFFICE COMPLEX, G.T. KARNAL ROAD, ALIPUR
TEL: 011-27703773, e-MAIL-sdmalipur1@gmail.com

F. No. 2657/SBM/AP/2024/7684

Dated: 02/09/24

To

The SHO (Alipur),
PS Alipur, Govt. of NCT of Delhi

Sub: To provide Action Taken Report-reg.

Sir,

In continuation of this office letter of even number dated 16.08.24 regarding taking necessary action on illegal earth lifting between Shank 16 & 17 in river Yamuna, this is to request you to provide the action taken report in the matter at the earliest.

Yours faithfully,

Encl: As above.


(AMAN SINGH LOHAN, DANICS)

SUB-DIVISIONAL MAGISTRATE (ALIPUR)

F. No.

Dated:

Copy to:

1. DM (North)
2. DCP(Outer North), 1st floor, PS Samaypur Badli.
3. ACP (Alipur)


(AMAN SINGH LOHAN, DANICS)

SUB-DIVISIONAL MAGISTRATE (ALIPUR)

REMINDER-II

OFFICE OF THE SUB DIVISIONAL MAGISTRATE (ALIPUR)
D.M. NORTH OFFICE COMPLEX, G.T. KARNAL ROAD, ALIPUR
TEL: 011-27703773, e-MAIL-sdmalipur1@gmail.com

F. No. 2657/SDM/AP/2024/12036-38

Dated: 04/01/2025

To

The SHO (Alipur),
PS Alipur, Govt. of NCT of Delhi

Sub: To provide Action Taken Report-reg.

Sir,

In continuation of this office letter of even number dated 16.08.24 & 02.09.24 regarding taking necessary action on illegal earth lifting between Shank 16 & 17 in river Yamuna, this is to request you to provide the action taken report in the matter at the earliest.

Yours faithfully,

Encl: As above.


(AMAN SINGH LOHAN, DANICS)

SUB-DIVISIONAL MAGISTRATE (ALIPUR)

F. No. 2657/SDM/AP/2024/12036-38

Dated: 04/01/2025

Copy to:

1. DM (North)
2. DCP(Outer North), 1st floor, PS Samaypur Badli.
3. ACP (Alipur)


(AMAN SINGH LOHAN, DANICS)

SUB-DIVISIONAL MAGISTRATE (ALIPUR)

OFFICE OF THE SUB DIVISIONAL MAGISTRATE (ALIPUR)
D.M. NORTH OFFICE COMPLEX, G.T. KARNAL ROAD, ALIPUR
TEL: 011-27703773, e-MAIL-sdmalipur1@gmail.com

F. No. 2657/SOM/AP/2024/7685

Dated: 02/09/24

To

The Assistant Engineer-IV,
Irrigation & Flood Control Department,
Civil Division No. IV, Bharat Nagar, GNCT of Delhi-52

**Sub: Illegal earth excavation/ lifting from river bed in between
Shank No. 16 & 17 of Right Marginal Embankment of river
Yamuna in near Sungerpur village, Delhi -reg.**

Sir,

In reference to your office letter number No.AE-IV/CD-VI/Work/
2024-25/22 dated 12.08.24 on the captioned subject this is to inform you
that the concerned police authorities have been apprised of the same for
urgent necessary action in the matter.

Further, it is requested to sensitise the concerned staff of your
department to immediately inform police authorities telephonically if
any violation is reported so that immediate action could be initiated by
the authorities to stop the menace of illegal earth lifting in the area.

This is for your information and urgent necessary action in the matter
please.


Yours faithfully,
(AMAN SINGH LOHAN, DANICS)
SUB-DIVISIONAL MAGISTRATE (ALIPUR)

F. No.

Copy to:

1. DM (North)
2. DCP(Outer North), 1st floor, PS Samaypur Badli.
3. ACP (Alipur)

Dated:


(AMAN SINGH LOHAN, DANICS)
SUB-DIVISIONAL MAGISTRATE (ALIPUR)

ANNEXURE- II

Preventive Actionनिवारक कार्रवाई

IN THE COURT OF: SDM OFFICE

MM/SEM/SDMALIPUR DELHI COURT,

DD NO: 011

DATE: 21/03/2025 P.S: MALIPUR

DELHI

S/T HC AMIT KUMAR

S.A.

1. Name (नाम): IRFAN

Father's Name (पिता का नाम): MAJID

Age (उम्र): 40

Sex (लिंग): MALL

S.No.(क्र.सं.): Address Type (पता का प्रकार)

Address (पता)

1 Present Address

VILLAGE SIKARPUR POST TAURU, DIST. MEWAT, HARYANA, MEWAT, HARYANA, INDIA

2 Permanent Address

VILLAGE SIKARPUR POST TAURU, DIST. MEWAT, HARYANA, MEWAT, HARYANA, INDIA

2. ACT/SECTION: 1. ENVIRONMENT PROTECTION ACT 1986-5
2. ENVIRONMENT PROTECTION ACT 1986-15

3. BRIEF FACTS: इस समय दर्ज है कि मन HC मय हमराह स्टाफ Ct. Deepak No 5001/DHC केंद्र जोन पीट पेदाबिया वाट कार्यवाही कलेंदरा u/s 5/15 Environment Act मय मन HC मय हमराह स्टाफ आया है। इस कलेंदरा कार्यवाही इस तौर पर है की आज दिनांक 21/03/2025 को टोरने रावे पीट पेदाबिया जय मन HC मय हमराह स्टाफ Near Palla Village, Palla Bakthwarpur Road Delhi पहुंचे। एक काल मन का टाटा Tipper Body HGV Reg No HR 55 AN 7732 पुरस्ते की ओर से आता हुआ दिखई दिवा जिसके पीछे यमुना रती भरी हुई थी व यमुना रती उडकर हवा को दूषित कर रही थी। मन HC मय हमराह स्टाफ ने उपरोक्त Truck को रोकवाया जो बिना टके यमुना रती ले जाने पर हवा को दूषित करने के कारे निमाने पर शख्स कोई सतोपजनक जवाब नहीं दे पाया। उपरोक्त Truck चालक का नाम पता घांट, पृष्ठसख, Irfan, S/o Majid R/o Village Sikarpur Post Tauru Dist Mewat Haryana Age 40 yrs मालूम जय मन HC ने वजरिये टेलीफोन तमाम हालात जगाव SHO साहव को बतलाये जिन्होंने मुझ HC को उपरोक्त कार्यवाही u/s 5/15 Environment Act अम्ल में लाने का आदेश फरमाया। मन HC ने खोब पर फोटोग्राफ अपने मोबाइल फोन से किये। मौका पर Truck का Reg No HR 55 AN 7732, Red Colour, उपरोक्त ट्रक के कोई भी कागजात पेश नहीं कर सका उपरोक्त ट्रक को रोक करने पर Chassis No MAT843005NAN12808 मालूम चला। उपरोक्त Truck चालक ने अपने Truck को बिना टके यमुना रती को ले जाकर व वातावरण को दूषित करके अपराध u/s 5/15 Environment Act का किया है। उपरोक्त TATA Truck, Tipper Body HGV Reg No HR 55 AN 7732, Red Colour, Chassis No MAT843005NAN12808 को बरखे फर्टिफिकेशन लिया गया। उपरोक्त कार्रवाई Irfan S/o Majid पता उपरोक्त को वाट, पृष्ठसख कार्यवाही कलेंदरा अतलाकर कलेंदरा हुआ ये कार्रवाई हिदयात मुनासिब टेकर कोर्ट पेशी तारीख से अवगत कराया गया। उपरोक्त TATA Truck, Tipper Body HGV Reg No HR 55 AN 7732, Red Colour, Chassis No MAT843005NAN12808 को बरखे फर्टिफिकेशन मालखाना किया गया। तमाम हालात जगाव SHO साहव को पेश हाकर उपरोक्त मय जिराने कार्यवाही कलेंदरा दुस्सत फरमाया। जोकि उपरोक्त Truck चालक वजरिये जगावदरा पेश भाल्लिये S/o Majid, Irfan, साहव होगा। submitted byself HC

OUTER NORTH / ALIPUR

P.S.: ALIPUR

FIR No.: 00054

N.C.R.B/एन.सी.आर.बी.
I.F.-V / एफ.वी. काय-व

4. LIST OF WITNESSES (गवाहों की सूची):

S.No.(क्र.सं.)	Witness Name(गवाहों का नाम)	Address(पता)

5. LIST OF DOCUMENTS (दस्तावेजों की सूची):

S.No.(क्र.सं.)	Name of Document(दस्तावेज का नाम)

SHO(थाना प्रभारी)

Name(नाम): SHAILendra KUMAR SHARMA

Rank(पद): I (INSPECTOR)

PIS No.(सं.): 28981125

Enquiry Officer(निर्भर अधिकारी)

Name(नाम): AMIT KUMAR

Rank(पद): HC (HEAD CONSTABLE)

PIS No.(सं.): 28102591

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE DISTRICT MAGISTRATE (NORTH)
D.M. NORTH OFFICE COMPLEX, G.T. KARNAL ROAD, ALIPUR, DELHI-36.
TEL: 011-27703773, E-MAIL-sdmallipur1@gmail.com

F. No. SDM/AP/2023/13167-69

Dated: 25/03/25

DD NO: 011

Dated: 21/03/2025

P.S. Alipur

KALANDRA U/S 5/15 E.P ACT

Present Sh. Irfan s/o Sh. Majid r/o Village Sikarpur Post Tauru, Dist Mewat Haryana. He submits that he is a poor man. He was unaware about the relevant provision of land. He apologizes for his work and submits that he will not repeat the offence in future. He has committed the offence under section 5/15 of E.P Act as per kalandra from P.S Alipur Delhi.

After perusal of the kalandra and the available facts, I hereby order a deposit of Rs. 30, 000/- (Rs. Thirty Thousand Only) as penalty/fees in favor of DDO, DC North, Office of the Dy. Commissioner (North), District North, DM (North) office Complex, Alipur, Delhi-110036.



(Signature)
(AMAN SINGH LOHAN)
SUB DIVISIONAL MAGISTRATE
ALIPUR, DELHI

Dated:

F. No SDM/AP/2023/
Copy to:-

1. Account Officer, O/o Dy. Commissioner (North), District North, Alipur, Delhi-36.
2. The SHO, Alipur, Delhi.
3. Sh. Irfan s/o Sh. Majid r/o Village Sikarpur Post Tauru, Dist Mewat Haryana.

Proventive Actionबिहारमा कार्रवाई

IN THE COURT OF: BENCH

MEMBER/BENCH: SDM ALLIPUR DELHICOURT, DELHI

DD NO: 022

DATE: 26/10/2024 P.S: ALIPUR

DELHI

SIT: HC MAHESH KUMAR
SV.

(1) Name(आप): JAKHAR SADDAM

Father's name(आपके पिता का नाम): MD MUSTKIM

Age(आपकी उम्र): 32

Sex(आपकी लिंग): Male

S.No (क्रम)	Address Type(पता का प्रकार)	Address(पता)
1	Present Address	WARD NO 03 BISHANPUR JAKHAR, PS-ROSEERA GHAT,, SAMASTIPUR BIHAR, ROSRA, SAMASTIPUR, BIHAR, INDIA
2	Permanent Address	WARD NO 03 BISHANPUR JAKHAR, PS-ROSEERA GHAT, SAMASTIPUR BIHAR, ROSRA, SAMASTIPUR, BIHAR, INDIA

2. ACT/SECTION: 1. ENVIRONMENT PROTECTION ACT 1986-6
2. ENVIRONMENT PROTECTION ACT 1986-16

3. BRIEF FACTS: हमारा दर्ज है कि मन HC मय हमराह रटाफ HC Praveen No 419/OND वाट वीट पेट्रोलिंग वाट कार्यवाही कलन्डरा u/s 5/15 Environment Act मय माल मुकदमा हाजिर शाना आया है। हालात कलन्डरा कार्यवाही इस तौर पर है की आज दिनांक 26/10/2024 को दौरान रात्रि वीट पेट्रोलिंग जब मन HC मय हमराह रटाफ बाखचारपुर चौक पहुंचे तभी एक माल रंग का महिदा ट्रेक्टर without number plate मय टाली पल्ला गांव के और से आता हुआ दिखाई दिया जिसकी टाली में भरी यामुना रेती उड़कर हवा को दूषित कर रही थी। मन HC व हमराह रटाफ ने उपरोक्त ट्रेक्टर को रफकाया व टाली में बिना ढके यामुना रेती ले जाने व हवा को दूषित करने के चार में पूछने पर वह शहर कोई संतोपजनक जवाब नहीं दे पाया। उपरोक्त ट्रेक्टर चालक का नाम पता वाट पुरुषाह Mohd Saddam S/O Md Mustkim R/O Ward No 03 Bishanpur Jakhhar PS-Rosera Ghat, Samastipur Bihar age-32 yrs मालूम चला। मन HC ने दजरिये टेलीफोन तमाम हालात जनाब SHO साहब को बतलाये जिन्होंने मुझ HC को कलन्डरा कार्यवाही u/s 5/15 Environment Act अमल में तान का आदेश फरमाया। मन HC ने मौका पर फोटोग्राफ अपने मोबाइल फोन से किये। मौका पर ट्रेक्टर पर कोई नंबर नहीं मिला व ट्रेक्टर चालक ट्रेक्टर का कोई भी कागजात पेश नहीं कर सका उपरोक्त ट्रेक्टर को चेक करने पर Chassis No NRPJ00067 मालूम चला। उपरोक्त ट्रेक्टर चालक ने अपने ट्रेक्टर में बिना ढके यामुना रेती को ले जाकर व वातावरण को दूषित करके अपराध u/s 5/15 Environment Act का किया है। बिहाना उपरोक्त ट्रेक्टर Mahindra Arjun 575, without number plate, Red Colour, Chassis No NRPJ00067 को मय टाली बल्ले फर्ट कच्चा पुलिस लिया गया व ट्रेक्टर चालक Mohd Saddam S/O Md Mustkim पता उपरोक्त गाँव वाट पुरुषाह कार्यवाही कलन्डरा बतलाकर कलन्डरा हुमा में गार्द कर हिदयात मुनासिब ट्रेक्टर कोई पेशी तारीख से अमल कराया गया। उपरोक्त ट्रेक्टर Mahindra Arjun 575, Red Colour, without number plate, Chassis No NRPJ00067 को मय टाली बल्ले फर्ट दाखिल मालखाना किया गया। तमाम हालात जनाब SHO साहब को पेश हुंकर बतलाये गये जिन्होंने कार्यवाही कलन्डरा दुरस्त फरमाया। जोकि उपरोक्त ट्रेक्टर चालक वजारीय कलन्डरा पेश माननीय SDM Allipur साहब होगा।

LIST OF WITNESSES (गवाहों की सूची):

S.No.(क्र.सं.)	Witness Name(गवाह का नाम)	Address(पता)
1	HC PARVEEN	Present Address PS ALIPUR DELHI, ALIPUR, OUTER NORTH, DELHI, INDIA. Permanent Address PS ALIPUR DELHI, ALIPUR, OUTER NORTH, DELHI, INDIA.
2	HC MAHESH	Present Address PS ALIPUR DELHI, ALIPUR, OUTER NORTH, DELHI, INDIA. Permanent Address PS ALIPUR DELHI, ALIPUR, OUTER NORTH, DELHI, INDIA.

5. LIST OF DOCUMENTS (दस्तावेजों की सूची):

S.No.(क्र.सं.)	Name of Document(दस्तावेज का नाम)
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SHO(थाना प्रभारी)

Name(नाम): SHAILENDRA KUMAR SHARMA

Rank(पद): I (INSPECTOR)

PIS No.(सं.): 28961125

STATION HOUSE OFFICER
POLICE STATION ALIPUR, DELHI

Enquiry Officer(जाचकर्ता अधिकारी)

Name(नाम): MAHESH KUMAR

Rank(पद): HC (HEAD CONSTABLE)

PIS No.(सं.): 28100922

Preventive Action**निवारक कार्रवाई**

IN THE COURT OF: SBM COURT

MM/SEM/SDM: ^{Alipur} SECTIONAL JUDGE COURT, DELHI
DELHI

DD NO: 085 DATE: 10/02/2025 P.S: ALIPUR

S/T: HC AMIT
S/V:

(1) Name(नाम): MOHD SADDAM

Father's Name(पिता का नाम): MD MUSTKIM

Age(आयु): 32

Sex(लिंग): MALE

S.No.(क्र.सं.)	Address Type(पता का प्रकार)	Address(पता)
1	Present Address	WARD NO.03, BISHANPUR JAKHAR, PS-ROSEERA GHAT, SAMASTIPUR BIHAR, ALIPUR, OUTER NORTH, DELHI, INDIA
2	Permanent Address	WARD NO.03, BISHANPUR JAKHAR, PS-ROSEERA GHAT, SAMASTIPUR BIHAR, ALIPUR, OUTER NORTH, DELHI, INDIA

2. ACT/SECTION: 1. ENVIRONMENT PROTECTION ACT 1986-5
2. ENVIRONMENT PROTECTION ACT 1986-15

3. BRIEF FACTS: इस समय दर्ज है कि मन HC मय हमराह स्टाफ Ct. Nikky No. 2510/OND व HC Deepak, Ct. Ravikant Spl. Staff/OND वाद Join वीट पेट्रोलिंग वाद कार्यवाही कलंदरा u/s 5/15 Environment Act मय माल मुकदमा हाजिर थाना आया हूँ। हालात कलंदरा कार्यवाही इस तौर पर है की आज दिनांक 10/02/2025 को दौरान रात्रि वीट पेट्रोलिंग जव मन HC मय हमराह स्टाफ Near Tiggipur Park Village Tiggipur Delhi पहुंचे तभी एक लाल रंग का महिदा ट्रेक्टर without number plate मय ट्राली पुस्तते कि और से आता हुआ दिखाई दिया जिसकी ट्राली में भरी यमुना रेती उड़कर हवा को दूषित कर रही थी। मन HC व हमराह स्टाफ ने उपरोक्त ट्रेक्टर को रुकवाया व ट्राली में बिना ढके यमुना रेती ले जाने व हवा को दूषित करने के बारे में पूछने पर वह शर्क्स कोई संतोषजनक जवाब नहीं दे पाया। उपरोक्त ट्रेक्टर चालक का नाम पता वाद पूछताछ Mohd Saddam S/o Md Mustkim R/o Ward No 03 Bishanpur Jakhar PS-Rosera Ghat, Samastipur Bihar Age-32 yrs मालूम चला। मन HC ने वजरिये टेलीफोन तमाम हालात जनाव SHO साहब को वतलाये जिन्होंने मुझ HC को कलंदरा कार्यवाही u/s 5/15 Environment Act अम्ल में लाने का आदेश फरमाया। मन HC ने मौका पर फोटोग्राफस अपने मोबाइल फोन से किये। मौका पर ट्रेक्टर पर कोई नंबर नहीं मिला व ट्रेक्टर चालक ट्रेक्टर का कोई भी कागजात पेश नहीं कर सका उपरोक्त ट्रेक्टर को चैक करने पर Chassis No NRPJ00067 मालूम चला। उपरोक्त ट्रेक्टर चालक ने अपने ट्रेक्टर में बिना ढके यमुना रेती को ले जाकर व वातावरण को दूषित करके अपराध u/s 5/15 Environment Act का किया है। लिहाजा उपरोक्त ट्रेक्टर Mahindra Arjun 575, without number plate, Red Colour, Chassis No NRPJ00067 को मय ट्राली वरुवे फर्ट कब्जा पुलिसा लिया गया व ट्रेक्टर चालक Mohd Saddam S/O Md Mustkim पता उपरोक्त को वाद पूछताछ कार्यवाही कलंदरा वतलाकर कलंदरा हजा में पावंद कर हिदयात मुनासिब देकर कोर्ट पेशी तारीख से अलगत कराया गया। उपरोक्त ट्रेक्टर Mahindra Arjun 575, Red Colour, without number plate, Chassis No NRPJ00067 को मय ट्राली वरुवे फर्ट दाखिल मालखाना किया गया। तमाम हालात जनाव SHO साहब को पेश होकर वतलाये गये जिन्होंने कार्यवाही कलंदरा दुस्त फरमाया। जोकि उपरोक्त ट्रेक्टर चालक वजरिये कलंदरा पेश

माननीय SDM Alipur साहय होगा | submitted by self HC

4. LIST OF WITNESSES (गवाहों की सूची):

S.No.(क्र.सं.)	Witness Name(गवाहों का नाम)	Address(पता)
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5. LIST OF DOCUMENTS (दस्तावेजों की सूची):

S.No.(क्र.सं.)	Name of Document(दस्तावेज का नाम)
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SHO(थाना प्रभारी)

Name(नाम): SHAILENDRA KUMAR SHARMA
 Rank(पद): I (INSPECTOR)
 PIS No.(क्र.सं.): 28981125

Enquiry Officer(जांचकर्ता अधिकारी)

Name(नाम): AMIT KUMAR
 Rank(पद): HC (HEAD CONSTABLE)
 PIS No.(क्र.सं.): 28102501

Preventive Actionनिवारक कार्रवाई

IN THE COURT OF: MM

MM/SEM/SDMROIIINI COURT

COURT,

DD NO: 100

DATE: 03/09/2024 P.S: ALIPUR

DELHI

S/T: HC ASWANI

S/V:

(1) Name(नाम): TARUN

Father's Name(पिता का नाम): SOHAN PAL

Age(आयु): 33

Sex(लिंग): MALE

S.No.(क्र.सं.)	Address Type(पता का प्रकार)	Address(पता)
1	Present Address	HNO.20,, BRAHM PRAKASH WALI GALI, VILLAGE SUNGARPUR, DELHI., ALIPUR, OUTER NORTH, DELHI, INDIA
2	Permanent Address	HNO.20,, BRAHM PRAKASH WALI GALI, VILLAGE SUNGARPUR, DELHI., ALIPUR, OUTER NORTH, DELHI, INDIA

2. ACT/SECTION: 1. ENVIRONMENT PROTECTION ACT 1986-5

2. ENVIRONMENT PROTECTION ACT 1986-15

3. BRIEF FACTS. इस समय दर्ज है की दिनांक 01/09/24 को मन HC को DD No.54A वाकत accident मिलने पर मन HC मय हमराही HC Narender No.2432/OND इतला मौका Accident, Hirankki-Mukhmelpur Road Near Tiraha Village Kushak Delhi पहुंचा था, जहाँ पर एक ट्रेक्टर Make Mahindra, Arjun No.605, DI-MS DLX, Ch No.H00638, Eng No.E0033 Without Number Plate मय ट्राली व Motorcycle No.DL8SCU-6742 Splendor Pro Black Colour Accidental हालत में मिली थी, जो उपरोक्त ट्रेक्टर के पीछे बंधे ट्राली में मिट्टी भरी हुई थी, जिसकी फोटो किये गए थे | उपरोक्त DD Entry पर मुकदमा NO.548/24 dated-01/09/24 u/s 281/125(a) PS Alipur, Delhi में दर्ज किया गया व मौका पर ट्रेक्टर चालक व मालिक व अन्य कोई चश्मदीद नहीं मिला था जिस कारण ट्रेक्टर व एक्सीडेंटल bike को मुकदमा उपरोक्त में कब्जा पुलिस लेकर दाखिल मालखाना कराया था, जो आज दिनांक 03/09/24 को ट्रेक्टर उपरोक्त के असल मालिक Pawan Jeet S/o Sri Ram R/o 30, Village Sungarpur Delhi ने अपने ट्रेक्टर की RC copy पेश की व उपरोक्त ट्रेक्टर के चालक Tarun S/o Sohan Pal R/o HNo.20, Brahm Prakash Wali Gali Village Sungarpur, Delhi. Age-33 Yrs को पेश किया | जो ट्रेक्टर उपरोक्त का Reg No. HR10AS-3324 मालूम चला | जो ट्रेक्टर चालक तरुण उपरोक्त ने बताया वो ट्रेक्टर में मिट्टी व रेत बिना मालिक को बतायाये पैसो की लालच में सप्लाई करता है, जिससे मिट्टी सप्लाई की PERMISSION के बारे में पूछा गयालेकिन किसी भी सरकारी विभाग को कोई भी परमिशन नहीं दिखा सका व इधर उधर की बातें करने लगे व कोई परमिशन नहीं पेश कर सका | जो ट्रेक्टर की ट्राली मिट्टी से भरी थी जो ढकी हुई नहीं थी, खुली अवस्था में थी, जिससे मिट्टी उड़ रही थी व पर्यावरण दूषित हो रहा था | तमाम हालत SHO साहब को बतलाए गये जिन्होंने उपरोक्त शकश के खिलाफ मुनासिब करवाही करने का आदेश फरमाया जो तरुण उपरोक्त ने बिना किसी परमिशन के मिट्टी सप्लाई करके जुर्म u/s 5/15 Environment Act का किया है | जो मुलजिम तरुण को पाबंद किया गया व ID, DL व tractor की RC copy ली गई व दाद देकर मुनासिब हिदायत फारिग किया गया व तमाम हालात जनाव SHO साहब को बतलाये गये | जिसको बजरिये कलदरा पेश अदालत किया जायेगा SUBMITTED BY SELF

4. LIST OF WITNESSES(गवाहों की सूची):

S.No.(क्र.सं.)	Witness Name(गवाहों का नाम)	Address(पता)
1	HC ASWANI	Present Address: PS ALIPUR DELHI, ALIPUR, OUTER NORTH, DELHI, INDIA. Permanent Address: PS ALIPUR DELHI, ALIPUR, OUTER NORTH, DELHI, INDIA.
2	HC NARENDER	Present Address: NO.2432/OND, PS ALIPUR DELHI, ALIPUR, OUTER NORTH, DELHI, INDIA. Permanent Address: NO.2432/OND, PS ALIPUR DELHI, ALIPUR, OUTER NORTH, DELHI, INDIA.

5. LIST OF DOCUMENTS (दस्तावेजों की सूची):

S.No.(क्र.सं.)	Name of Document(दस्तावेज का नाम)

SHO(थाना प्रभारी)

Name(नाम): SHAIENDRA KUMAR SHARMA

Rank(पद): I (INSPECTOR)

PIS No.(सं.): 28981125

Enquiry Officer(जांचकर्ता अधिकारी)

Name(नाम): ASHWANI KUMAR

Rank(पद): HC (HEAD CONSTABLE)

PIS No.(सं.): 28031269

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE DISTRICT MAGISTRATE (NORTH)
D.M. NORTH OFFICE COMPLEX, G.T. KARNAL ROAD, ALIPUR, DELHI-36.
TEL: 011-27703773, E-MAIL-sdmalipur1@gmail.com

F. No. SDM/AP/2023/8534-36

Dated:

DD NO: 100

Dated: 03/09/2024

P.S. Alipur 23/9/24

KALANDRA U/S 5/15 E.P ACT

Present Sh. Tarun s/o Sohan Pal r/o H.no. Brahm Prakash wali gali, Village Sungarpur, Delhi Alipur. He submits that he is a poor man. He was unaware about the relevant provision of land. He apologizes for his work and submit that he will not repeat the offence in future. He has committed the offence under section 5/15 of E.P Act as per kalandra from P.S Alipur Delhi.

After perusal of the kalandra and the available facts, I hereby order a deposit of Rs. 10,000/- (Rs. Ten Thousand Only) as penalty/fees in favor of DDO, DC North, Office of the Dy. Commissioner (North), District North, DM (North) office Complex, Alipur, Delhi-110036.

(AMAN SINGH LOHAN)

SUB DIVISIONAL MAGISTRATE

ALIPUR, DELHI

Dated: 23/09/24

F. No SDM/AP/2023/8534-36
Copy to:-

1. Account Officer, O/o Dy. Commissioner (North), District North, Alipur, Delhi-36.
2. The SHO, Alipur, Delhi.
3. Sh. Tarun s/o Sohan Pal r/o H.no. Brahm Prakash wali gali, Village Sungarpur, Delhi Alipur.

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE DISTRICT MAGISTRATE (NORTH)
D.M. NORTH OFFICE COMPLEX, G.T. KARNAL ROAD, ALIPUR, DELHI-36.
TEL: 011-27703773, E-MAIL-sdmalipur1@gmail.com

Dated: 12/12/24

F. No. SDM/AP/2023/11242-244

DD NO: 022

Dated: 26/10/2024

P.S. Alipur

KALANDRA U/S 5/15 E.P ACT

Present Sh. Mohd Saddam s/o Md Mustkim r/o ward no. 03 Bishanpur Jakhar PS-Rosera Ghat, Samastipur Bihar. He submits that he is a poor man. He was unaware about the relevant provision of land. He apologizes for his work and submits that he will not repeat the offence in future. He has committed the offence under section 5/15 of E.P Act as per kalandra from P.S Alipur Delhi.

After perusal of the kalandra and the available facts, I hereby order a deposit of Rs. 10, 000/- (Rs. Ten Thousand Only) as penalty/fees in favor of DDO, DC North, Office of the Dy. Commissioner (North), District North, DM (North) office Complex, Alipur, Delhi-110036.



(AMAN SINGH LOHAN)
SUB DIVISIONAL MAGISTRATE
ALIPUR, DELHI

F. No SDM/AP/2023/11242-244
Copy to:-

Dated: 12/12/24

1. Account Officer, O/o Dy. Commissioner (North), District North, Alipur, Delhi-36.
2. The SHO, Alipur, Delhi.
3. Sh. Mohd Saddam s/o Md Mustkim r/o ward no. 03 Bishanpur Jakhar PS-Rosera Ghat, Samastipur Bihar.

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE DISTRICT MAGISTRATE (NORTH)
D.M. NORTH OFFICE COMPLEX, G.T. KARNAL ROAD, ALIPUR, DELHI-36.
TEL: 011-27703773, E-MAIL-sdmalipur1@gmail.com

F. No. SDM/AP/2023/13534-36

Dated: 03/03/2025

DD NO: 085

Dated: 10/02/2025

P.S. Alipur

KALANDRA U/S 5/15 E.P ACT

Present Mohd. Saddam s/o Md Mustkim r/o ward no. 03 Bishanpur Jakhar, PS-Rosera Ghat, Samastpur Alipur Outer North, Delhi. He submits that he is a poor man. He was unaware about the relevant provision of land. He apologizes for his work and submits that he will not repeat the offence in future. He has committed the offence under section 5/15 of E.P Act as per kalandra from P.S Alipur Delhi.

After perusal of the kalandra and the available facts, I hereby order a deposit of Rs. 08, 000/- (Rs. Eight Thousand Only) as penalty/fees in favor of DDO, DC North, Office of the Dy. Commissioner (North), District North, DM (North) office Complex, Alipur, Delhi-110036.



(AMAN SINGH LOHAN)
SUB DIVISIONAL MAGISTRATE
ALIPUR, DELHI

F. No SDM/AP/2023/13534-36
Copy to:-

Dated: 03/03/2025

1. Account Officer, O/o Dy. Commissioner (North), District North, Alipur, Delhi-36.
2. The SHO, Alipur, Delhi.
3. Mohd. Saddam s/o Md Mustkim r/o ward no. 03 Bishanpur Jakhar, PS-Rosera Ghat, Samastpur Alipur Outer North, Delhi.